

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.211

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

Proceedings under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

Order delivered on: 31/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan S. Godiawala, Advocate

ORDER

Due to paucity of time, as it is already 1.45 p.m., the Hon'ble Member (J) has to take up another Bench of Ahmedabad, list the hearing on 07.09.2023.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)

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